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No. K-13012/06/2016-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, Dated 13th January, 2017.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint S/Shri Justice (i) Abhai Kumar, (ii) Alok Kumar Mukherjee, (iii) Anil Kumar Srivastava-II, (iv) Ravindra Nath Kakkar, (v) Dr. Vijay Laxmi, (vi) Umesh Chandra Srivastava, (vii) Ravindra Nath Mishra-II, (viii) Prabhat Chandra Tripathi, and (ix) Vinod Kumar Srivastava-III, Additional Judges of the Allahabad High Court, to be Judges of the Allahabad High Court with effect from the date they assume charge of their respective offices.


13/1/2017

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 23383037

To

The Manager,
Government of India Press,
FARIDABAD

No. K-13012/06/2016-US.II

Dated: 13.01.2017.

Copy forwarded to:

- 1 S/Shri Justice (i) Abhai Kumar, (ii) Alok Kumar Mukherjee, (iii) Anil Kumar Srivastava-II, (iv) Ravindra Nath Kakkar, (v) Dr. Vijay Laxmi, (vi) Umesh Chandra Srivastava, (vii) Ravindra Nath Mishra-II, (viii) Prabhat Chandra Tripathi, and (ix) Vinod Kumar Srivastava-III, Additional Judges, Allahabad High Court, Allahabad.
- 2 The Secretary to Governor of Uttar Pradesh, Lucknow.
- 3 The Secretary to Chief Minister of Uttar Pradesh, Lucknow.
4. The Secretary to Chief Justice, Allahabad High Court, Allahabad.
5. The Chief Secretary, Government of Uttar Pradesh, Lucknow.
6. The Registrar General, Allahabad High Court, Allahabad.
7. The Accountant General, Uttar Pradesh, Lucknow.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Addl. Registrar (Conf.), O/o Chief Justice of India, 6 Motilal Nehru Marg, New Delhi.
- 11 PS to ML&J/PS to MoS (L&J)/PSO to Secretary (J)/JS(J.I)/DS(Desk)/US.I/SO(Desk)
12. Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(S. Vijay Gopal)

Under Secretary to the Government of India

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